

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**(MP) CP 2 of 2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Peoples General Hospital Pvt Ltd  
V/s  
Ashok Kumar Khosla & Alliance  
Industries Ltd  
Section: 90(7) of Companies Act, 2013

| <b>S.NO.</b> | <b>NAME (CAPITAL LETTERS)</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1.           |                               |                    |                       |                  |
| 2.           |                               |                    |                       |                  |

**ORDER**  
**(through video conferencing)**

The parties are represented through their respective counsels.

In view of adjournment in TP 137 of 2019 [TP 120 of 2016 (CP 24 of 2016), the instant matter is also adjourned.

List the matter on 11.06.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 1st day of April, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**